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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Notification No. 41 /2023 Dated: 27<sup>th</sup> October, 2023

## Subject: - Streamlining of Halal Certification Process for Meat and Meat Products.

S.O. (E) The Central Government, in exercise of powers conferred by Section 3 read with Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2023, in partial modification of Notification No. 03/2023 dated 6th April, 2023, hereby extends the time period, for both accreditation of Halal Certification Bodies as well as for registration of export units, for a further period of six months i.e., up to 5<sup>th</sup> April 2024.

## 2. Effect of this Notification:

Time period for accreditation of Halal Certification Bodies and registration of Export Units have been extended by a period of six months i.e., up to 5<sup>th</sup> April 2024.

(Santosh Kumar Sarangi)

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